



# **MARINE CARGO POLICY**

# **SPECIFIC TRANSIT**

General Insurance Company Ltd.

## MARINE CARGO POLICY-SPECIFIC TRANSIT

WHEREAS the ASSURED named in the Schedule hereto, have represented to the MAGMA HDI GENERAL INSURANCE COMPANY LTD (hereinafter called the “Company”) that they are interested in or duly authorised to take the Insurance mentioned and described and have paid or agreed to pay the premium hereafter stated.

THE COMPANY HEREBY PROMISES AND AGREES with the Assured, their Executors, Administrators and Assignees that the Company will insure against loss damage liability or expenses subject to the clauses, endorsements, conditions and warranties contained in the Schedule.

### SCHEDULE

Name & Address of the Assured	Policy No.
	Agent/Broker Code No.
Vessel &/or Conveyance	Voyage
BL/RR/CN/AWB No. and date	From : To :
Subject matter insured	Marks & Nos.
Nature of packing:	Terms of cover:
Basis of Valuation:	Place & period of transshipment and Storage:
Value declared for Insurance : Rs. (In words Rupees .....only).	<b>PREMIUM COMPUTATION</b> Premium (Rs.) Service Tax Stamp Duty Total

Special Conditions & Warranties: This Insurance is subject to the following Clause & Conditions as printed herein or attached hereto:

Clauses (Please tick and attach the applicable clauses)

1. Institute Cargo Clause (A)	15. Institute Strikes Clause (Air Cargo)
2. Institute Cargo Clause (B)	16. Institute War Cancellation Clause (Cargo)
3. Institute Cargo Clause (C)	17. Institute Classification Clause
4. Malicious Damage Clause	18. Inland Transit (Rail or Road) A – All Risks
5. Institute Theft, Pilferage, Non-delivery Clause	19. Inland Transit (Rail or Road) B – Basic Cover
6. Institute Replacement Clause	20. Inland Transit (Rail or Road) C – Fire Risk
7. Replacement Clause (Second Hand Machinery)	21. Inland SRCC Clause
8. Label Clause	22. Inland Transit (Inland Vessels) Clause
9. Pair and Set Clause	23. Sailing Vessels Clause
10. Institute War Clause (Cargo)	24. Important Notice
11. Institute Strikes Clause (Cargo)	25. Duty Clause
12. Institute Cargo Clause (Air) (excluding sending by post)	26. Increased Value Insurance Clause
13. Institute War Clauses (sending by post)	27. Institute Radioactive Contamination Exclusion Clause
14. Institute War Clauses (Air Cargo) (excluding sending by post)	

**THE ATTACHED CLAUSES AND ENDORSEMENTS FORM PART OF THE POLICY**

Survey and Claim Settlement	In the event of loss or damage which may involve a claim under this Insurance, immediate notice thereof and application for survey should be given to:
Claim Payable at .....	Claim payable by :

IN WITNESS WHEREOF signed for and on behalf of the Company

Place  
Date  
Examine

DULY CONSTITUTED ATTORNEY

**MAGMA HDI GENERAL INSURANCE COMPANY LIMITED**

**MAGMA HDI**  
General Insurance Company Ltd.